


# The Orissa Gazette

PUBLISHED BY AUTHORITY.

---

No. 44. CUTTACK, FRIDAY, NOVEMBER 12, 1937.

---

 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

---

## PART IV.

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

---

HOME, REVENUE AND FINANCE DEPARTMENT.

---

NOTIFICATION.

*The 10th November 1937.*

No. 12517-A.—The following notification, issued by the Government of India in the Home Department, is republished for general information.

P. T. MANSFIELD,  
*Chief Secretary to Government.*

ESTABLISHMENTS.

*New Delhi, the 27th October 1937.*

No. F.-197/4/37.—Corrigendum.—In the copies of the Home Department notification no. F.-366/35-Ests., dated the 17th June 1937, publishing the Premature Retirement Rules, forwarded with Home Department endorsement of the same number and date, in paragraph 3 (b) (i) of the Second Schedule, for the fraction 1/20 read 1/30.

J. A. THORNE,  
*Secy. to the Govt. of India.*